

Setting up Exchanges in Palghat

7243. SHRI A. VIJAYARAGHVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any plan to set up STD exchanges in Cherpulasery and Vadakanchery in Palghat district of Kerala;

(b) if so, when will they be commenced; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c) Automatic exchanges have been recently commissioned at these two stations, but STD facility is yet to be provided. This is planned to be introduced during the 8th plan period.

Committee on Jharkhand Matters

7244. SHRI A.K. ROY: Will the Minister of HOME AFFAIRS be pleased to to the reply given on 12 April, 1990 to Starred Question No. 442 regarding Committee on Jharkhand Issue and state:

(a) the names of the Members of Expert Committee and the Committee on Jharkhand Matters;

(b) the date when the draft report of the Expert Committee was submitted;

(c) the main points of the draft report; and

(d) when the Committee is likely to deliberate on the Report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The names of

the expert Members and other members of the Committee on Jharkhand Matters are given in the statement below.

(b) The Experts submitted the draft on 21.11.89.

(c) and (d). The draft report of the Expert Members of the Committee is being further examined by them. The Committee on Jharkhand Matter is expected to meet next in the second week of May, 1990.

STATEMENT*Members of the Committee on Jharkhand Matters**(a) Representatives of the Jharkhand Movement*

1. Dr. R.D. Munda
2. Dr. A.K. Singh
3. Shri N.E. Horo
4. Shri Siby Soren
5. Shri B.B. Matho
6. Shri B.P. Kesari
7. Shri S.S. Besra
8. Shri Prabhakar Tirkey
9. Shri Santosh Rana
10. Shri Suraj Mandal
11. Shri Shailendra Mahto
12. Prof. Stephen Marandi

(b) Representatives from the Central Government

1. Shri K.B. Saxena,
Joint Secretary,
Department of Rural Development
2. Shri B.K. Mishra,
Joint Secretary,
Ministry of Welfare
3. Dr. S.C. Jain,
Joint Secretary,
Ministry of Law and Justice
4. Shri B.S. Lalli,
Joint Secretary,
Ministry of Home Affairs.
(Convenor)

(c) Representatives from the State Government

1. Shri J.L. Arya,
Home Secretary, Bihar
2. Secretary,
Tribal Welfare, Bihar
3. Regional Development Commissioner, Ranchi

(d) Experts

1. Dr. K.S. Singh

2. Dr. Bhupinder Singh

3. Shri K.N. Prasad

(e) Other Representatives

1. Prof. Lal Chand Churamani
Nath Sahdeo

2. Prof. Shahid Hasan

The Members of Parliament representing Chotanagpur and Santhal Pargana area are also invited to attend the Committee's meeting as observers.

Roads and Bridge Sanctioned to Maharashtra

7245. SHRI A.R. ANTULAY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of roads and bridges sanctioned to Maharashtra under Central Schemes during the last three years; and

(b) the total amount sanctioned therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Details indicating the number of roads and bridges and the cost thereof approved under the Central Schemes for road development between 1.4.87 and 31.3.90 are as under:—